

07.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Sh. Abhishek Prasad, Ld. Counsel for accused A-1 and A-2
Sh. Anil Kumar, Ld. Counsel for accused A-3 and A-4
Sh. Bhavtosh Sharma, Ld. Counsel for accused A-7
Sh. R.S. Ahuja, Ld. Counsel for accused A-8

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 12.10.2020.

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
07.09.2020